

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:159

ANSWERED ON:22.02.2011

PYKKA SCHEME

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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of funds allocated/released and expenditure incurred under the Panchayat Yuva Krida Aur Khel Abhiyan(PYKKA) scheme during each of the last three years and the current year, State wise;
- (b) the details of criteria adopted for allocation of funds under the said scheme; (
- (c) whether any committee has been constituted in different districts of the country to monitor/oversee the utilisation of the sanctioned funds for its utilisation in schools and colleges ;
- (d) if so ,whether any criteria/norms have been fixed for formation of the said committee/other committees to monitor the utilisation of allocated funds under the said scheme;
- (e) if so, the details thereof;
- (f) whether only 20% of the work has been achieved in the development/construction of sports field in Gujarat State; and
- (g) if so, the reasons thereof ?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS(AJAY MAKEN)

(a) Year-wise allocation of budget and its utilization under 'Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) Scheme' for the last two years (2008-09 and 2009-10) and upto 31st January, 2011 of the current financial year is given below:

| (Rs. in crore) | | | | | |
|----------------|---------|-------------------|--------------------------|--------------|--------|
| Sl. No. | Year | Budget allocation | Budget utilization | | |
| | | | Infrastructure component | Competitions | Total |
| 1. | 2008-09 | 92.00 | 83.85 | 8.15 | 92.00 |
| 2. | 2009-10 | 135.00 | 105.00 | 30.00 | 135.00 |
| 3. | 2010-11 | 413.00 | 189.75 | 84.85 | 274.60 |
| TOTAL | | 640.00 | 378.60 | 123.00 | 501.60 |

Figures upto January '2011.

State-wise allocation and release of funds during the last two financial years and the current financial year i.e.2010-11(upto 31st January, 2011) are given in Annexure I-IV.

(b) Grant-in-aid as per standard funding norm is provided to States/UTs for creation of sports infrastructure at Village and Block Panchayats of the country, in a phased manner over a period of ten years, at an annual coverage of 10% for normal state and 20% in the case of North Eastern and special category States. Grant-in-aid is also provided under the scheme for holding annual competitions at block, district, state and national level.

(c) to (e) District level Executive Committee(DLEC) of PYKKA headed by President of District Panchayat is empowered to finalize district level mission plan and re-allocate resources within the district, give directions, monitor, review implementation of scheme at panchayat, block and district level. States/UTs have been asked to associate Member of Parliament in the DLEC.

(f)&(g) Approved for 20% coverage of village/block panchayats in Gujarat State for the first two years (2008-09 and 2009-10). Grant-in-aid is released to State upon fulfilment of conditions prescribed in the scheme, by the Government of Gujarat which includes submission of Utilisation certificate and progress report for the grants availed for previous year(s).

